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NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

:

APPLICATION NUMBER

PETITION NUMBER

: TCP/19/2016

NAME OF THE PETITIONER(S)

: Shanmugavelayudham & 14 others

NAME OF THE RESPONDENT(S)

: Sivakumar Spinning Mills Pvt Ltd & 7

others

UNDER SECTION

: 397/398, 402 & 111

S.No.	Name (in Capital)	Represented by	Signature
Ī	S. KALIMUTHU	R1-R7	Salecoccettie

J. S. SIDDHORT HAM

for N.R. RIBRUN WATPHADOW

Petitions.

Wr Lha

3. A. ARVHKUMAR
FOR N. UMAPATHI

2-8

ORDER

Shri N R R Arun Natarajan, counsel for petitioner present. Shri S Kalimuthu, counsel for R1 to R7 and Shri A Arun Kumar, counsel for R8 are present. Time extended at request for filing counter as well as submitting arguments. Put up on

02.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)